



INSTITUTE OF INSOLVENCY PROFESSIONALS

(Subsidiary of ICSI and Insolvency Professional Agency of IBBI)

ICSI House, C-36, Third Floor, Sector-62, Noida, Uttar Pradesh-201309

CAREER OPPORTUNITIES

ICSI Institute of Insolvency Professionals (ICSI IIP) is a frontline regulator registered with the Insolvency and Bankruptcy Board of India (IBBI) to enroll, monitor and regulate insolvency professionals in accordance with the Insolvency and Bankruptcy Code, 2016 and rules, regulations and guidelines issued there under. It is registered under section 8 of the Companies Act, 2013 and is promoted by the Institute of Company Secretaries of India (ICSI). ICSI IIP invites applications for the following post at its corporate office based at Noida :-

Name of the Post	Gross Salary per Annum (Rs. in Lacs)	Max. Age (as on 01.08.2026)	No. of Posts
Managing Director (on Contractual basis)	Consolidated Compensation: Rs. 24 Lacs to Rs. 30 lacs per annum (approx.)	55 years (Relaxable upto 60 years by Governing Board of ICSI IIP)	01

Interested candidates must apply **only through electronic application form (Online)** by clicking on the hyperlink provided at the end of this page.

The link shall be active from 15.08.2026 to 05.09.2026 (05.09.2026 is the last date for applying Online).

Please Note:

The Cut Off date for all purposes (including Age, Qualifications & Experience etc.) for the post mentioned below is 01.08.2026.

(1)

MANAGING DIRECTOR (ON CONTRACTUAL BASIS)

No. of posts: 1

Compensation: Rs. 24 Lacs to Rs. 30 lacs per annum (approx.) (Consolidated)

Maximum Age (as on 01.08.2026): Upto 55 years (Relaxable upto 60 years by Governing Board of ICSI IIP)

PERIOD OF ENGAGEMENT:

The tenure for the position is for max. Five (5) years on contractual basis with an option with ICSIIIP for renewal upto a period of further max. Five (5) years or 65 years whichever is earlier.

PLACE OF POSTING: Noida

QUALIFICATION:

Member of The Institute of Company Secretaries of India/ Member of The Institute of Chartered Accountants of India/ Member of The Institute of Cost Accountants of India/MBA/Law Graduate from reputed institute.

(Preference will be given to Company Secretary and Insolvency Professional)

EXPERIENCE:

20 years' experience in Insolvency, banking, finance, corporate laws, insurance, corporate governance, securities laws preferably with a regulatory body/self-regulatory body or in a reputed organization, which shall include at least 5 years in a CEO or next-to-CEO position or at Senior Management position.

Exposure to regulatory, monitoring and disciplinary functions will be preferred.

SKILLS:

- Sound Knowledge of Insolvency & Bankruptcy Code, 2016,
- Exposure to oversight, monitoring and disciplining a stream of professionals,
- An impeccable track record, integrity and professional competence, with strong commitment to the cause of the profession,
- Ability to drive the team of executives of the ICSI IIP to meet the expectations of all stakeholders,
- Dynamism and strong leadership skills,
- Good interpersonal skills,
- Effective communication and drafting skills,
- Ability to develop and execute various strategic and development plans both short and long term to ensure sustainability of the ICSI IIP
- Liaising ability with regulatory authorities/ministries /judicial authorities etc.

JOB DISCRPTION

1. Managing Director will be Executive Head of ICSI IIP and responsible for all functions of the ICSI IIP and shall perform tasks and functions as per the provision of Insolvency and Bankruptcy Code 2016 and rules, regulations and guidelines issued thereunder, in accordance with the Memorandum and Articles of Association of the company and perform such other functions as determined and assigned by the Governing Board of the ICSI IIP from time to time, for furtherance of the objectives of ICSI IIP.

2. Ensure effective functioning of various committees and departments of ICSI IIP.
3. Ensure compliance with the Insolvency & Bankruptcy Code 2016, Companies Act, 2013, Income Tax Act, 1961, rules and regulations made thereunder and any other applicable laws.
4. Promote development of professional members through knowledge initiatives including training programs, workshops, round tables, interactive meets, seminars/ webinars on judicial/ regulatory developments/ professional challenges, knowledge updates, publications on practical aspects etc.
5. Liaison with the Insolvency and Bankruptcy Board of India and other regulatory authorities on various matters.
6. Coordinate with the other IPAs for policy making in various matters and providing end to end decision- making for pertinent aspects of development of Insolvency Profession.
7. As a member of the Governing Board, take strategic decisions for the Company and also ensure their due implementation.
8. Ensure that the systems and controls are in place with respect to the functions of ICSI IIP as envisaged under the Code.
9. Identify revenue models for the Company for its sustenance and for furtherance of the objectives of the company including development of the profession of insolvency.
10. Fortify the relationship of ICSI IIP with stakeholders including the oversight authority, the Insolvency and Bankruptcy Board of India, the adjudicating authorities for insolvency resolution, the insolvency professionals and other stakeholders.
11. Act as an interface between Regulators and the Insolvency Professionals as well as other stakeholders.
12. Ensure the effective functioning of disciplinary process of ICSI IIP.
13. Perform such other functions as may be assigned by the Governing Board/ IBBI from time to time.

GENERAL CONDITIONS:

1. The engagement shall be purely on a contractual basis and shall not confer any right for regular appointment.
2. During the tenure, the incumbent shall not hold a Certificate of Practice or engage in any other occupation.
3. Appointment, renewal, and termination shall be subject to prior approval of the Insolvency and Bankruptcy Board of India (IBBI).
4. Mere fulfillment of eligibility criteria does not entitle a candidate to be called for an interview.
5. The decision of the Governing Board of ICSI IIP shall be final and binding.

CLOSING DATE FOR SUBMISSION OF APPLICATION: 05.09.2026

1	Before applying for the above post(s) the candidates should satisfy themselves regarding ELIGIBILITY CRITERIA required for the said post(s). In case it is found at any stage of recruitment that an applicant does not fulfill Eligibility Criteria and/ or that he has furnished any incorrect / false information / certificate(s)/ documents or has suppressed any material fact(s), his/her candidature will stand cancelled. Even if any of these shortcomings is/ are detected after appointment, his/her services are liable to be terminated. Applicants must fill the online Form very carefully. Applications which are incomplete or vague (i.e., Details relating to qualifications / experience etc.) or applications not in the prescribed format will be rejected summarily, hence candidates are advised to ensure that all the relevant fields mentioned in the on-line Resume Form are duly completed in all respects.
2	Candidates should have a valid e-mail address and are advised to check their e-mail regularly for any information regarding test /interview. In case, a candidate does not have a valid personal email address, he/she should create his/her new email address before applying Online. "ICSI IIP" reserves the right to communicate with the applicant through e-mail and not by post.
3	All candidates are requested to take a printout of their online forms and keep it with them for future reference. However, they are requested not to send the hard copy of their online application Form/ CV's /Certificates to "ICSI IIP". The original documents would be required for verification only at the time of Interview. Candidates may take out the print out in token of acceptance of on-line applications & no separate acknowledgement to the effect would be sent.
4	The percentage obtained in various degrees/ diplomas should be rounded off to the lower whole number. For e.g. 49.3% or 49.8% should be entered as 49% & not as 50%. In case grades are awarded, they should be converted to numerical equivalent percentages.
5	While Filling the Online Resume Form: - 1. Don't enter Special Characters like " " ' ' / & etc. 2. Enter minimum Words /Characters while filling up the University Name/ Specializations/ Major Responsibilities/ Address / Board & School Name / etc. 3. Upload a resume file which does not exceed 100 KB.

GENERAL CONDITIONS

1	Candidates applying who are working in a Central/State Government/ Autonomous/Statutory Body/PSU would be required to produce a 'No Objection Certificate' from their present employer for verification at the time of interview failing which they will not be allowed to appear for the interview.
2	All educational qualifications must have been obtained from recognized universities / Institutions in India or abroad. The courses offered by autonomous Institutions should be equivalent to the relevant courses approved/ recognized by Association of Indian Universities (AIU)/UGC/AICTE.
3	Mere submission of application / fulfilment of eligibility conditions will not confer any right on the candidate to be shortlisted / called for written test/ interview. The "ICSI IIP" reserves the right to call for written test/ interview only/ or both, to those candidates who in its opinion are most suitable for the post. The "ICSI IIP" also reserves the right to reject any or all the applications without assigning any reason thereof. The decision of the "ICSI IIP" in all matters regarding eligibility, shortlisting of candidates, conduct of interview and selection will be final and binding on the applicants and no correspondence will be entertained in this regard.
4	The "ICSI IIP" reserves the right to fix minimum eligibility standard/bench mark and restrict the number of candidates to be called for interview taking into account various factors like number of vacancies, performance of the candidates etc., and decide to determine the qualifying marks for selecting candidates for interview. The "ICSI IIP" also reserves the right to raise the eligibility criteria to restrict the number of candidates to be called for written test/ interview/both. The decision of the "ICSI IIP" in this regard shall be final and binding and no correspondence in this regard would be entertained with the candidates.

5	The "ICSI IIP" reserves the right to increase/decrease the number of vacancies for any post, as advertised as per its requirement or not to fill up any posts as per its requirement or even cancel the whole process of recruitment without assigning any reason.
6	The "ICSI IIP" also reserves the right to alter / modify / relax any of the aforesaid eligibility criteria / conditions for deserving candidates.
7	The "ICSI IIP" reserves the right to offer or appoint the candidate on the post/ Level lower than the post / Level advertised or applied by the candidate.
8	Proficiency in Computer Applications is essential for the above post.
9	All local candidates shall normally be required to appear for interview(s) at their own expense. Outstation candidates may be given single return rail fare not exceeding AC third tier fare as the appointing authority may determine for such interview attended by a candidate. However, no Travel Allowance shall be reimbursed for attending the written test.
10	The "ICSI IIP" takes no responsibility for any delay in receipt of any communication.
11	Canvassing in any form will straightway disqualify the candidature.
12	Internal candidates should forward their application through their respective Heads of Departments after meeting the criteria as laid down in the ICSI IIP Service Rules
13	Any resultant dispute arising out of this advertisement shall be subject of the sole discretion of the courts situated at New Delhi.
14	Only Indian Nationals need to apply.

**FOR APPLYING ONLINE, click on the link below
OR**

Copy, Paste and Enter the link on the address bar of the internet Explorer / Google Chrome

<https://stimulate.icsi.edu/RECRUITMENT/IndexHome/IndexHome>

In case of any query please contact the following person:

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Noida 201309

Tel.: +91 120 - 408 2264

Email: hr@icsiip.in